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Title: Introduction of the Sports (Online Gaming and Prevention of Fraud) Bill, 2018.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I beg to move for leave to introduce a Bill to establish an effective regime to maintain the integrity of sports in India by preventing and penalizing Sports Fraud, regulation of online sports gaming and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to establish an effective regime to maintain the integrity of sports in India by preventing and penalizing Sports Fraud, regulation of online sports gaming and for matters connected therewith or incidental thereto.”

The motion was adopted.

DR. SHASHI THAROOR : Sir, I introduce** the Bill.
